

Annexure - 5														
Name of Corporate debtor		Nami Steel Private Limited				Date of Commencement of Liquidation		23-04-2024		List of Stakeholders as on		26-06-2024		
List of operational creditors (Government dues)														
Sl.No	Details of Claimant		Details of Claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees Provident Fund Organisation	Gujrat	23-05-2024	₹ 88,176.00	₹ 88,176.00	Unsecured			0.01%			₹ 14,743.00		Form F submitted instead of Form B. Further the claim is not updated for additional liability assessed by the EPFO department. Admitted amount verified basis the letter dated 17.05.2023 from EPFO.
2	Central Goods and Service Tax	Gujrat	21-05-2024	₹ 17,99,95,000.00	₹ 0.00	Unsecured			0%	₹ 17,99,95,000.00		₹ 0.00		The claim is based upon 2 orders. The first order-in-roginal No. 51/ADC/MR/2021-22 has been appealed. And the second order-in-original No. 22/ADC/LD/GST/2024-25 order dated 15.05.2024 shall be appealed by the Liquidator. Therefore, the Liquidator identifies the claim as contingent claim.
<b>TOTAL</b>				<b>18,00,83,176.00</b>	<b>88,176.00</b>									